

**DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS,
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI,
8TH LEVEL C-WING, DELHI SECRETARIAT, NEW DELHI-110002**

E 341846

[LJLA-A011/1/2026-Dy.Secy.\(Admin\)](#)

ORDER

Sub: Creation of 05 posts of Multi Tasking Staff (MTS) in Department of Law Justice & Legislative Affairs, Govt. of NCT of Delhi, Delhi.

Sanction of Hon'ble Lt. Governor, National Capital Territory of Delhi is hereby conveyed for creation of 05 posts of Multi Tasking Staff (MTS) in Level-01 (Rs.18000-56900) of the Pay Matrix as per 7th CPC (Pre-revised scale of PB-1 of Rs.5200-20200 with 1800 Grade Pay) in Department of Law, Justice & Legislative Affairs, Government of NCT of Delhi, Delhi, with immediate effect.

The expenditure on this account shall be debitabale from Major Head-2052 00090 760001- salaries and 760007- Allowances for the year 2026-27.

(RAVINDRA SINGH)
DEPUTY SECRETARY/H.O.O.

Copy to:

1. Secretary to Hon'ble Lt. Governor, NCT of Delhi,
2. Principal Secretary to Hon'ble Chief Minister, Govt. of NCT of Delhi
3. Secretaries to all Ministers, Govt. of NCT of Delhi, Delhi.
4. OSD to Worthy Chief Secretary, Govt. of NCT of Delhi.
5. ACS (GAD), Govt. of NCT of Delhi, Delhi.
6. Principal Secretary (Finance), Govt. of NCT of Delhi.
7. Principal Secretary (Services), GNCT of Delhi.
8. Secretary (AR), Govt. of NCT of Delhi.
9. Controller of Accounts, Principal Accounts Office, Govt. of NCT of Delhi.
10. DDO, Law Justice & Legislative Affairs Department, Govt. of NCT of Delhi.

Digitally signed by
Ravindra Singh
Date: 22-07-2026
17:40:27

(RAVINDRA SINGH)
DEPUTY SECRETARY/H.O.O.